COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. 1160 OF 2018 IN DFR NO. 1658 OF 2018

Dated : 20th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of: TANGEDCO

TANGEDCO				Appellant(s)
Central Electricity Regulator	ry Con	Versus nmission & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinayagam Ms. Amali		
Counsel for the Respondent(s)	:	Mr. Deep Rao for R-2		
		Mr. Hemant Singh Mr. Ambuj Dixit Mr. Lakshayjit Singh Bagdw	al for	R-17

<u>ORDER</u>

Learned Counsel, Mr. Hemant Singh accepts notice on behalf of Respondent No.17.

Learned counsel appearing for the Appellant seeks some reasonable time to file affidavit of service in respect of Respondent Nos.12 & 13.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter on <u>01.10.2018</u> to enable him to file affidavit of service, as requested.

(S.D. Dubey) Technical Member (Justice N.K. Patil) Judicial Member